2221 Written Answers [RAJYA SABHA]

(c) what action has been taken to meet the demand?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) Yes.

(b) September, 1956.

(c) The telegraph office has been proposed to be opened on guarantee basis. Certain residents of the place offered to furnish the guarantee, but the execution of the guarantee bond has been getting delayed. After registration of the bond, action will be taken to sanction the proposal.

TECHNICAL TRAINING IN THE CHITTARAN-JAN LOCOMOTIVE WORKS

268. SHRI P. N. RAJABHOJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Chittaranjan Locomotive Works have opened a school to impart technical training to their workers and the staff of other departments; and

(b) if so, what is the number of persons deputed from the different departments for receiving training in the school?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) The technical training school at C.L.W. has been opened primarily for the training of apprentices. However, evening classes are held for the staff of the Mechanical and Electrical Departments.

(b) During 1959-60, 64 workers, 20 from the Electrical and 44 from the Mechanical Engineering Department attended evening classes. These men were not deputed for training but attended classes voluntarily.

REGISTERED LADEN WEIGHT TO GOODS VEHICLES

269. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state: (a) the States which have not implemented the recommendation to allot registered laden weight to goods vehicles in accordance with the agreed formula of the Government of India; and

(b) whether on any of the national highways the goods vehicles have still registered laden weight which is lesser than what has been recommended by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHA-DUR): (a) and (b) Although all State Governments have prescribed the maximum safe laden weight and the maximum safe axle weight in respect of the various makes and models of transport vehicles in accordance with the formula recommended by the Government of India, the actual weight permitted has been restricted by some States in certain areas to lower limits because the condition of the roads, bridges and culverts, etc., in those areas is not too good.

CLASS I AND CLASS II OFFICERS WORK-ING UNDER THE DIRECTORATE OF MARKET-ING INSPECTION

270. SHRI B. N. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of temporary Class I and Class II officers working at present under the Directorate of Marketing and Inspection in the Section of Senn Hemp Grading, wool and tobacco; and

(b) the minimum and maximum period of service of these officers?

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): (a) and (b) A statement is attached. 1

STATEMENT

	19 v 42		•					Tooacco Grading	
Class I Officers	•	•	•		•	•	Nil	I	I
Class II Officers	•	•		•		•	8	18	14

Minimum and Maximum periods of service of these officers in the Directorate of Marketing and Inspection :

CLASS I OFFICERS

	L L	LASSIC	JEFICE	243		
Sc	Minimum and maximum period					
,				Year Month	Days	
Tobacco Grading Wool Grading	•	•••	•••	2 6 2 10	0 10	
	С	LASS II	OFFIC	ERS		
Scheme	Min	imum Pe	eriod	Maximum Period		
	Year	Month	Day	Period of Service	No. of officers	
Senn Hemp Grading	o	1	14	16 yrs. 5 months Between 9-10 yrs. ,, 3-4 yrs. ,, 2-3 yrs. ,, 1-2 yrs. Less than 1 year.	I I 2 2 I J	
Tobacco Grading .	0	I	20	7 years 5 months Between 5-6 yrs. ,, 4-5 yrs. ,, 3-4 yrs. ,, 1-2 yrs. Less than 1 year	7 1 2 2 2 2 2 2 2	
Wool Grading (Temporary Scheme)	0	I	7	Year Month Day 6 3 0		

STATEMENT RE. THE FLOOD SITUATION IN ORISSA

THE DEPUTY MINISTER OF IRRI-GATION AND POWER (SHRI J. S. L. HATHI): Sir, reports of the serious situation created by recent floods in Orissa have been appearing in the Press, and the Members of this House would naturally be anxious to be informed of the situation. The State Government have not yet been able to get reports from all the affected areas 490 RSD.—3. due to disruption of telephone and telegraph communications. Road and rail communications have also been seriously affected due to a large number of breaches. As we apprehended some delay in the receipt of detailed information from the State Government, we directed a senior Technical Officer of the Central Water and Power Commission to proceed to Orissa to make an on the spot study of and assess the flood situation and keep the Government of India informed of the position.